NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 979/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

Kadakia Enter Prise

V/s.

Western India ShiPYard Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ADVOCATE

FOR.

1/6 S.U. Pandey

PETITIONER.

ORDER

TCP No. 979/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present. Corporate Debtor's side is absent.

At request of the Petitioner's Counsel, list this matter on 20.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)